

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 157(ND)/2017

IN THE MATTER OF:

M/s. CIS Trade Promotion Association

.....**Petitioner**

SECTION : UNDER SECTION 271(a) of the Companies Act

Order delivered on 31.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

ORDER

On account of paucity of time, hearing is deferred to
19th September, 2017.

Sd/-

**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**

Sd/-

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

31.08.2017
V. Sethi